GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5807 ANSWERED ON:17.05.2007 PERFORMANCE OF RETAIL OUTLETS ALLO TED TO SCs/ STs Panda Shri Brahmananda

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the special efforts the oil companies are taking to improve the performance of retail outlets being operated by Scheduled Castes and Scheduled Tribes:
- (b): whether the Public Sector Oil Units have allocated any corpus fund to the SC/STdealers of petrol retail outlets; and
- (c): if so, the details of such funds allocated during each of the last three years; State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM A NATURAL GAS (SHRI DINSHA PATEL)

- (a): The Filed Officers of the Public Sector Oil Marketing Companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) counsel the empanelled/selected persons for Retail Outlet dealerships eligible under Corpus Fund Scheme and make such dealers aware of their rights and responsibilities towards proper functioning of the dealership as per dealership agreement and Marketing Discipline Guidelines so that the dealerships can operate in a smooth manner Training of dealers is also organized by OMCs to impart product knowledge, operation, finance, and safety aspects. Further, OMCs impart training to improve the capability building & augmenting the entrepreneurial skill of the dealers of retail outlets being operated by SCs/STs from time to time. These include specially arranged workshops for newly inducted dealers.
- (b)&(c): Under the Corpus Fund Scheme in respect of locations reserved for SC/ST categories, the concerned OMC will make available the ready retail outlets with all basic facilities at its own cost. OMCs will also provide adequate working capital loan for a full operation cycle of the operation of the dealerships. Both the working capital as well as 11% per annum interest thereon will be recovered in 100 equal monthly instalments from the 13th month of commissioning of the dealership. The Corpus fund allocated by the OMCs during the last three years are as under:

Year Rs. in lakhs 2004-05 1639.25 2005-06 3182.80 2006-07 3782.30